

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-65/2005/9643/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T, Nalbari

Dated Guwahati, the <sup>nd</sup> 22 September, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/351 dtd. 20.09.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.09.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 26.09.2023 till the morning of 29.09.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-65/2005/9644-9645/A dated** , 22-09-23

Copy to

1. The District & Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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